श्री विभूति मिश्र : एक ही शहर में केन्द्रीय सरकार के एम्प्लायी रहते हैं और उसी शहर में स्टेट गवर्नमेंट के एम्प्लायी रहते हैं। दोनों भारतीय यूनियन के अन्दर हैं, लेकिन उनकी तनख्वाहों में फर्क है। इसलिये क्या सेंट्रल गवर्नमेंट बतला सकती है कि क्या यह नाबराबरी नहीं है कि सेंट्रल गवर्नमेंट के एम्प्लायी को ज्यादा तनख्वाह मिलती है और स्टेट गवर्नमेंट के एम्प्लायी को कम मिलती है। क्या सरकार इस को दृष्टि में रखते हुए कोई योजना बना रही है जिसमें सेंट्रल और स्टेट गवर्नमेंटों के एम्प्लायीज के साथ एक जैसा न्याय हो सके।

श्री हुकम चन्द कछवाय : यह कांग्रेस का समाजवाद है।

अध्यक्ष महोदय : आर्डर, आर्डर।

Shri Sachindra Chaudhuri: Under our Constitution, there are two sets of Governments; one is the Central Government and the other is the State Government with different functions, with different obligations and with different duties, and for the purpose of discharging those duties, different sets of employees are kept; and there cannot be, in my most humble submission the same consideration given to the wages of both these parties without there being also an examination as to the onerousness of the duties and so on.

Shri S. M. Banerjee: Have a national wage.

Shri Sachindra Chaudhuri: Those suggestions or recommendations will certainly be remembered.

Shri Ranga: In view of the fact that all the organisations catering to the needs of the Central Government employees have been pressing,—whether you call it a wage board or a pay commission—for a reconsideration of their pay scales and allowances in order to enable them to keep pace with the rising spiral of prices, may I know whether the time has not come for Government to reconsider the position, especially in view of the long duration that has elapsed between the last consideration and the present demand?

Shri Sachindra Chaudhuri: No; the consideration which has got to be given is to the rising spiral of prices that the hon. Member has spoken of, and, therefore, the question of neutralisation is the first question which has got to be considered. As I have already informed this House earlier and as many Members of this House know, we are considering that question. We have already neutralised the rise in the cost of living to a certain extent....

Shri A. P. Sharma: Only 75 per cent.

Shri Sachindra Chaudhuri: ....and as for the balance, we are having a second look into the matter. I have promised that before any final decision is taken I shall try and get the representatives of the employees to come and meet me.

Assistance to States

+

*1015. **Shri Bhagwat Jha Azad:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri D. N. Tiwary:
Shri Vishwa Nath Pandey:
Shrimati Maimoona Sultan:

Will the Minister of **Finance** be pleased to state:

(a) whether Government have indicated their inability to give the promised Central assistance to the States for their schemes for the year 1966-67; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) No, Sir.

(b) Does not arise.

श्री भगवत झा आजाद : क्या मैं जान सकता हूं कि राज्य सरकारों को जो सहायता इस वर्ष दी गई है वह उनकी मांग के आधार पर है या उस सहायता में पिछले वर्ष की तुलना में कोई कमी की गई है।

श्री ब० रा० भगत : यह सहायता इस वर्ष केन्द्रीय सरकार के पास जितनी क्षमता है उसके आधार पर दी गई है।

श्री भागवत झा आजाद : मैं यह जानना चाहता हूं कि राज्य सरकारों को सहायता देने के पूर्व, क्या यह बात देख ली जाती है कि जिन राज्यों ने सहायता में दी गई रकम का उचित उपयोग नहीं किया, जिन्होंने बैंक्स पर ओवर ड्राफ्ट किया या जिन को सिर्फ केन्द्र द्वारा दी गई सहायता को खर्च करने में आनन्द आता है उन के ऊपर पूर्ण नियन्त्रण रह सकेगा, और इस को देखने के बाद ही मदद दी जाती है।

श्री ब० रा० भगत : जहां तक ओवर ड्राफ्ट का प्रश्न है, वह अलग बात है और उस पर अलग से विचार किया जा रहा है . . .

श्री भागवत झा आजाद : चूंकि यह एम्बैरेसिंग क्वेश्चन है इसलिये अलग से विचार किया जा रहा है।

श्री ब० रा० भगत : पहले मुझे पूरी बात कह लेने दीजिये। उस पर अलग से विचार हो रहा है कि कैसे ओवर ड्राफ्ट को कम किया जाये। जहां तक इस वर्ष दी जाने वाली सहायता का प्रश्न है, पिछले पांच साल में जो सहायता दी गई है उसको भी देखा जाता है और सबसे जरूरी चीज यह है कि योजना के इस साल में उनके क्या प्रोग्राम हैं, उनकी क्या प्रायारिटीज हैं और उनको पूरा करने की उन की क्या क्षमता है और उसमें कितनी सहायता देने से उस प्रोग्राम को पूरा किया जा सकता है। इन तमाम बातों को देखा जाता है।

श्री म० ला० द्विवेदी : सन् 1966-67 में जो सहायता सरकार ने दी है उसके सम्बन्ध में मैं जानना चाहता हूं कि राज्य सरकारों की जितनी मांग थी और जितनी उन की क्षमता थी उसके अनुपात में केन्द्रीय सरकार ने कितनी धन राशियां दीं और कम देने के क्या कारण हैं।

श्री ब० रा० भगत : जिन राज्य सरकारों ने सहायता की मांग की, जब इस साल का प्लैन बनाया गया तब उनसे बातचीत की गई और बातचीत करने के आधार पर यह तय हुआ कि हर राज्य सरकार को इतनी केन्द्रीय सहायता दी जायेगी।

Shri S. C. Samanta: The hon. Minister said that in 1966-67 there was no cut. May I know whether there was any over-all cut for the plan period, and if that was indicated to the State Governments?

Shri B. R. Bhagat: This is not a question of cut. When we fix the amount of Central assistances for the States as a whole, we take into account the over-all capacity of the Central resources. Also, in this particular year the transfer of funds from the Central resources to the States as a result of the Finance Commission's Award is another factor, because that makes a dent into the Central resources. And most important of all, we go into the plan of each State, the priorities and the programmes that are undertaken, the States' own resources position and their capacity to raise further resources, and then the balance we try to meet so that the programme and the rate of growth in each State is maintained.

Shrimati Savitri Nigam: May I know whether the Central Government has given some special grants to the backward States and the backward areas of various States, and if the answer is in the affirmative, what is the amount?

Shri B. R. Bhagat: When we take into account the resources and the

capacity of the States, backwardness and other factors also come into it.

श्री विश्वनाथ पाण्डेय : जैसा कि पहले मालूम हुआ था केन्द्रीय सरकार ने कहा था कि जो पिछड़े प्रान्त हैं, खासकर उत्तर प्रदेश जिस ने अपने पिछड़ेपन को दूर करने के लिये और अपने विकास को दृष्टि में रखते हुए ज्यादा सहायता की मांग की है, उन की मांगों के अनुसार केन्द्रीय सरकार सहायता देगी, तो मैं जानना चाहता हूं कि क्या केन्द्रीय सरकार ने सन् 1966-67 के लिये ज्यादा धनराशि प्रदान की है उत्तर प्रदेश को ?

श्री ब० रा० भगत : उत्तर प्रदेश की सरकार ने ज्यादा सहायता मांगने के लिये ज्ञापन दिया है ।

Mr. Speaker: Next question.

Shri N. Sreekantan Nair: What is this? I have been standing up. You are giving preference only to others.

Mr. Speaker: Only four questions during these 45 minutes.

श्री गुलशन : पाकिस्तान के साथ संघर्ष के सम्बन्ध में पंजाब की जितनी हानि पहुंची है उस हानि को दृष्टि में रखते हुए क्या केन्द्रीय सरकार उस के लिये कुछ करेगी ।

अध्यक्ष महोदय : मैं अगले प्रश्न पर चला गया हूं ।

Shri Buta Singh: We have not been given a chance.

Mr. Speaker: He is not a signatory. I have not called anybody who is not a signatory.

Post Office Savings Bank

+

*1016. **Shri D. C. Sharma:**
Shri P. R. Chakraverti:
Shri Himatsingka:
Shri Rameshwar Tantia:
Shri Vishwa Nath Pandey:
Shri Tula Ram:
Shri Bibhuti Mishra:
Shri P. K. Deo:
Shri D. J. Naik:
Shri Sidheshwar Prasad:
Shri Ram Harkh Yadav:
Shri Murli Manohar:

Will the Minister of **Finance** be pleased to state:

(a) whether the Post Office Savings Bank is proposed to be reconstituted into a separate Government Savings Bank; and

(b) if so, the reasons therefor and the broad details of the proposal?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). Government have constituted a Committee to make a comprehensive study of the problems involved in the reconstitution of the Post Office Savings Bank into a separate Government Savings Bank, and to report to Government. A copy of the Government's Resolution No. F.3(14)-NS/65 dated the 18th December, 1965 is laid on the Table of the House. [*Placed in Library. See* No. LT-6005/66].

Shri D. C. Sharma: Appreciating most thankfully the ability of the Government to multiply organisations so that bureaucracy may be multiplied, may I know if anything of that kind exists in any other part of the world where the savings are tremendously large?

Shri B. R. Bhagat: In the other countries, because of their capacity and economic position, savings are large. So far as the question of multiplying; is concerned, this is not multiplying; this is reorganising an existing organisation so that it is able to discharge its functions better.

Shri D. C. Sharma: What are the advantages visualised by the Minister of State by contemplating this new reorganisation? I mean he has some vision, and he must tell me what vision he has got about it.